

Recommendation 8: Evolve effective service delivery mechanisms, working with the PVTGS to enable them to choose their development priorities on their own terms.

(iv) Nutrition, Health and Education:

Recommendations 9: Control factors — relating to health and nutrition - that contribute to decline in population of PVTGs.

Recommendation 10: Launch a special drive to improve the educational status of the PVTGs.

Amendment for inclusion of Scheduled Tribe

2152. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether a large number of proposals have been received from State Governments of Odisha, Jharkhand and Chhattisgarh to declare particular categories as Scheduled Tribe by necessary amendment of the Constitution of India; and

(b) the number of such proposals, State-wise, and the steps taken by Government on each such proposal?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) and (b) Yes, Sir. The proposals for inclusion of 14 communities in the list of Scheduled Tribes of Chhattisgarh, 6 communities in the list of Scheduled Tribes of Jharkhand and 167 communities in the list of Scheduled Tribes of Odisha have been received from the State Governments.

According to the modalities for deciding claims for inclusion in, exclusion from and other modifications in the Orders specifying Scheduled Castes and Scheduled Tribes lists, only those proposals which have been recommended and justified by the concerned State Government/UT Administration and concurred in by Registrar General of India and the National Commission for Scheduled Tribes are considered for amendment of the legislation. The proposals for inclusion have been processed as per above modalities.

Encroachment of forest land by tribal people

†2153. DR. VIJAYLAXMI SADHO: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether under the Forest Rights Act, the forest land is being allocated by Government to Scheduled Tribe people encroaching the forest land in the country;

†Original notice of the question was received in Hindi.